

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 102
(IB)-610(PB)/2020

IN THE MATTER OF:

Zoom Communications Ltd.

.... Applicants/petitioners

v.

Global Emerging Markers Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 04.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

Mr. Nikhil Sighvi, Mr. Mohit Singh, Advs.

ORDER

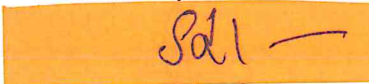
Notice of the petition.

Ld. Counsel for the respondent accepts notice. Reply be filed within ten days with a copy in advance to the counsel opposite.

List for further consideration on 13.04.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)